

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA
UNSTARRED QUESTION: 405
ANSWERED ON 22.07.2026

e-GRAMSWARAJ AND AUDITONLINE

405 # SHRI SUBHASH BARALA:
SHRI KESRIDEVSINH JHALA:
SHRI RAJIB BHATTACHARJEE:
SHRI TEJVEER SINGH

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether e-GramSwaraj and AuditOnline have been implemented across all Gram Panchayats;
- (b) the State-wise status of preparation of Gram Panchayat Development Plans (GPDs) through e-GramSwaraj;
- (c) whether Government has integrated e-GramSwaraj with other digital governance platforms for planning and financial management;
- (d) whether training programmes have been conducted for elected representatives and panchayat officials under these platforms; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement across all States. eGramSwaraj and AuditOnline are applications developed under the e-Panchayat MMP and are being implemented across Gram Panchayats throughout the country to strengthen transparency, accountability and digital governance in Panchayati Raj Institutions. eGramSwaraj facilitates planning, budgeting, accounting, progress reporting and asset management, while AuditOnline enables online auditing of Panchayat accounts in accordance with the prescribed audit framework.

As on date, during the FY 2025–26, out of a total of 2,58,730 Gram Panchayats and equivalent across the States/UTs, 2,55,251 Gram Panchayats and equivalent (98.65%), have

uploaded their Gram Panchayat Development Plans (GPDs) on e-Gram Swaraj and 2,45,839 Gram Panchayats and equivalents (95%) have made payments amounting to ₹57,337 crore through the e-GramSwaraj–PFMS interface. Further for audit period 2024-25, audit report for 2,33,743 GPs have been generated.

(b) Gram Panchayat Development Plans (GPDs) are prepared by Gram Panchayats through a participatory planning process under the People's Plan Campaign and are uploaded on the eGramSwaraj portal. The Ministry of Panchayati Raj facilitates the preparation, online submission and monitoring of GPDs through eGramSwaraj in coordination with the respective State Governments. The State-wise preparation of Gram Panchayat Development Plans (GPDs) through eGramSwaraj is placed at **Annexure-I**

(c) The eGramSwaraj application has been integrated with various digital governance platforms to enhance planning, financial management and service delivery in Panchayati Raj Institutions. The major integrations are as follows:

- **Public Financial Management System (PFMS):** For online fund management, accounting and end-to-end digital payments to vendors and beneficiaries.
- **Government e-Marketplace (GeM):** To facilitate procurement of goods and services by Panchayati Raj Institutions in a transparent and efficient manner.
- **BSNL:** To enable panchayat to apply for new internet connection and bill payment of BharatNet connection through eGramSwaraj.
- **BHASHINI:** To provide multilingual and AI-enabled language translation and voice-based services for improved accessibility of the platform.
- **India Meteorological Department (IMD):** To provide weather-related information for supporting local planning and decision-making by Panchayati Raj Institutions.

These integrations have been made available through the eGramSwaraj platform for all States.

(d) and (e) Yes, Panchayat, being “Local Self Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. However, the Ministry of Panchayati Raj is implementing the Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) since the financial year 2022-23 in States/ UTs. With the objectives to strengthen the capacity of Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs), Panchayat Functionaries and other stakeholders to develop their governance capabilities for leadership roles, enabling the Gram Panchayats to function effectively, across all States/UTs.

Under the scheme of RGSA, the Ministry provides support for Capacity Building & Training (CB&T) of Panchayat representatives and Officials in different categories including various digital trainings as per the priority of the States/UTs. Since, 2022-23 to 2026-27 (as on 10.07.2026), 4,83,617 Panchayat representatives and officials have been trained on e-Governance and other digital platforms.

Annexure-I

Annexure referred to in reply of the Rajya Sabha Starred Question No. 405 answered on 22.07.2026 regarding 'eGram-Swaraj and Audit-Online'.

State wise Status of preparation of Gram Panchayat Development Plans for FY 2025-26

Sr.No.	State Name	Village Panchayat and Equivalent	
		Total No. of Panchayats	Total No. of Approved Panchayats
1	Andhra Pradesh	13327	13320
2	Arunachal Pradesh	2108	2089
3	Assam	2663	2117
4	Bihar	8054	8053
5	Chhattisgarh	11692	11651
6	Goa	191	191
7	Gujarat	14619	13805
8	Haryana	6227	6221
9	Himachal Pradesh	3615	3611
10	Jharkhand	4345	4343
11	Karnataka	5949	5940
12	Kerala	941	941
13	Madhya Pradesh	23011	22974
14	Maharashtra	28002	27902
15	Manipur	3175	161
16	Meghalaya	0	0
17	Mizoram	855	816
18	Nagaland	1312	0
19	Odisha	6794	6794
20	Punjab	13236	13229
21	Rajasthan	13128	11174
22	Sikkim	199	199
23	Tamil Nadu	12482	12392
24	Telangana	12760	12751
25	Tripura	1194	1193
26	Uttar Pradesh	57695	57683
27	Uttarakhand	7812	7777
28	West Bengal	3339	3337
Sub Total (State)		258725	250664
29	Andaman And Nicobar Islands	70	67
30	Jammu And Kashmir	4291	4291

31	Ladakh	193	191
32	Lakshadweep	10	0
33	Puducherry	108	0
34	The Dadra And Nagar Haveli And Daman And Diu	50	38
Sub Total (UT)		4722	4587
	Total	263447	255251
